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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT APPLICATION NO.174 OF 2007
IN
ORIGINAL APPLICATION NO.647 OF 2007

ALLAHABAD, THIS THE 25TH DAY OF JANUARY, 2008

HON'BLE MR. A. K. GAUR, MEMBER-J
HON'BLE MR. SHAILENDRA PANDEY, MEMBER-A

Sagheer Ahmad, Son of Late Basheer Ahmad,
At present Vehicle Driver Grade-3,
In the office of Divisional Railway Manager,
North Cntral Railway, Jhansi

. Applicant

By Advocate : Sri R. K. Shukla

Versus

Sri S. K. Singh,
Senior Divisional Personal Officer,
North Central Railway,
Jhansi.

. Respondents

By Advocate : Shri

O R D E R

HON'BLE MR. A. K. GAUR, MEMBER-J

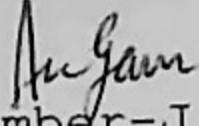
Shri R.K. Shukla, learned counsel for the applicant invited our attention to the operative portion of the order passed by this Tribunal. Vide order dated 6.7.07, this Tribunal directed the respondent NO. 3 to consider and decide the representation of the applicant dated 24.6.06 within a period of three months. Learned counsel for the applicant also invited our attention towards Annexure NO. 5 to the Contempt petition.

2. Having considered the arguments advanced by the counsel for the applicant we are of the considered

view that legality, propriety and correctness of the order cannot be seen by the Court in the contempt jurisdiction. The main direction of the Tribunal was to decide the representation and Competent Authority has decided the same.

3. In view of Lalit Mohan's case reported in 2000 (10) SCC page 285 and AIR 1996 Supreme Court page 2158, v. Kankrajan's case, the direction and order of the Tribunal dated 6.7.07 has fully been complied with. Accordingly, contempt petition is rejected without issue notice.


Member-A


Member-J

Manish/-